

(20)

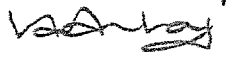
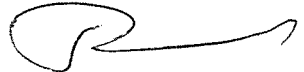
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/397/2018  
PETITION NUMBER : CP/563/IB/2017  
NAME OF THE PETITIONER(S) : P.R.Raman (RP)  
NAME OF THE RESPONDENTS : oceanic Edibles International Ltd & 4 Others  
UNDER SECTION : 19(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	V. J. ARUL RAJ	COUNSEL FOR RESP. 2	
2.	P. R. RAMAN	RESOLUTION PROFESSIONAL	

**ORDER**

RP present. Counsel for R2 present and has submitted that he has not received copy of the Application. The spare copy lying with the Bench is given to the Counsel for R2 in the Open Court for filing reply. Counsel for R2 has prayed for time to seek instruction of his client and to file reply. At request, time is enlarged. Put up on 12.09.2018 at 10.30 A.M.

*sd*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk